

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2069
ANSWERED ON:05.08.2003
SALES OF KENDRIYA BHANDAR
RAMJI MANJHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the answer given to USQ No. 3470 dated 11.12.2002 and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a) to (c): Information will be laid on the Table of the House.